

SPECIAL BENCH
COURT - I

O-211

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/71(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH MAY, 2023, 10:30 A.M

IN THE MATTER OF	INDIAN BANK VS SANDEEP KUMAR SARAWGI
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physical)

Mr. Ramesh Ch. Prusti, Adv. : For Financial Creditor
Ms. Mahuya Ghosh, Adv.

ORDER

1. Ld. Counsel for the Applicant present.
2. In view of the order dated 17th April, 2023, this petition is deferred and adjourned to **25/07/2023**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**